Abbott India Limited

Registered Office: 3-4, Corporate Park, Sion Trombay Road, Mumbai – 400 071
Phone: (022) 6797 8712, Fax: (022) 6797 8727

CORRIGENDUM PUBLIC ANNOUNCEMENT

FOR THE ATTENTION OF THE SHAREHOLDERS/BENEFICIAL OWNERS OF EQUITY SHARES OF THE COMPANY

This has reference to the Public Announcement issued on October 6, 2006 in connection with the buyback ("Buyback") of 8,07,360 equity shares ("Buyback Shares") of Rs 10/- each ("Shares") by Abbott India Limited ("Company") through a tender offer at a price of Rs 650/- per Share in accordance with Section 77A, 77AA and 77B of the Companies Act, 1956, the Securities and Exchange Board of India (Buyback of Securities) Regulations, 1998 as amended ("Regulations") and the listing agreement with Bombay Stock Exchange Limited. The Buyback Shares constitute 5.28% of the total number of Shares of the Company.

The Company has received all the requisite approvals with regard to the Buyback and is now proceeding with the same . The revised timetable for the Buyback is given below:

Activity	Date (Day)
Specified Date	October 20, 2006 (Friday)
Buyback Opens on	**March 7, 2007 (Wednesday)**
Buyback Closes on	**March 22, 2007 (Thursday)**
Last date of verification and intimation regarding acceptance/non-acceptance	March 29, 2007 (Thursday)
Last date for dispatch of consideration/share certificates/demat instruction	March 29, 2007 (Thursday)
Last date for extinguishment of shares	April 5, 2007 (Thursday)

A Letter of Offer ("LOF") and Form of Acceptance-cum-Acknowledgement ("Form"), outlining the terms of the Buyback as well as the detailed disclosures as specified in the Regulations, have been mailed to shareholders of the Company whose names appeared on the register of members of the Company, or who were beneficial owners of Shares as per the records of National Securities Depository Limited / Central Depository Services (India) Limited, on the Specified Date i.e. October 20, 2006. Please refer to the LOF for further details on the Buyback. Non-receipt of the LOF by, or accidental omission to dispatch the LOF to any person who is eligible to receive this Offer, shall not invalidate the Offer in any way.

In case of non-receipt of the LOF / Form:

a) ***In case the Shares are in dematerialized form:*** A shareholder may send an application in writing on plain paper stating name, address, number of shares held, Client ID number, DP Name/ID, beneficiary account number, number of equity shares tendered for the Buyback, bank account particulars for the payment of Buyback consideration etc. enclosing a photocopy of the delivery instruction in "Off-market" duly acknowledged by the DP, in favour of the depository account (details given below), and other necessary documents.

DP Name	Kotak Securities Limited
DP ID Number	300214
Beneficiary Account Name	Abbott India Limited– Buyback of Equity shares
Beneficiary Account Number	12491001
Market	Off-Market
Execution Date	Prior to March 22, 2007

b) ***In case the Shares are in physical form***: A registered shareholder may send an application in writing on a plain paper signed by all shareholders stating name, address, folio number, number of equity shares held, certificate number, number of equity shares tendered for the Buyback and the distinctive numbers thereof, bank account particulars for payment of consideration, etc. enclosing the original share certificate(s) with valid equity share transfer form(s) duly signed by the transferor and other necessary documents. In the event that the shareholder is unregistered, the application must additionally be accompanied by the original equity share certificate(s) accompanied by valid share transfer form(s) as received from the market, (wherein the name of the transferee has not been filled in), and the original broker contract note of a registered broker of a recognized stock exchange in relation to the purchase of the Shares tendered.

Unregistered shareholders who wish to tender their shares in response to the Buyback Offer should send the application in plain paper signed by all shareholders, stating folio number, name, address, number of shares held, share certificate number, distinctive numbers, number of shares tendered for the Buyback and bank account details. Persons not registered as shareholders are required to enclose with the Form:

a) the original equity share certificate(s) accompanied by valid share transfer form(s) as received from the market, wherein the name of the transferee has not been filled in;

b) the original broker contract note of a registered broker of a recognized stock exchange in relation to the purchase of the Shares tendered in this case;

c) in case the share certificate(s) and the transfer deed(s) are lodged with the Company/its Transfer Agents for transfer, then the Form shall be accompanied by the acknowledgement of lodgment with, or receipt by, the Company/its Transfer Agents, of the share certificate(s) and the transfer deed(s).

No indemnity is required from persons not registered as shareholders.

For a copy of the LOF, please contact the Company, the Registrar to the Buyback or the Manager to the Buyback. The details of the Manager and the Registrar are given below:

MANAGER TO THE BUYBACK	REGISTRAR TO THE BUYBACK
kotak Investment Banking Kotak Mahindra Capital Company Limited Bakhtawar, 3rd Floor, 229, Nariman Point, Mumbai – 400 021 Tel No: (022) 6634 1110 Fax No: (022) 2284 0492 Email: abbott.buyback@kotak.com Contact Person: Chandrakant Bhole	Sharepro Services India (Private) Limited 912, Raheja Centre, Free Press Journal Road, Nariman Point, Mumbai – 400 021 Tel No: (022) 2282 8043/ 2288 4526 Fax No: (022) 2282 5484 Email: abbott.buyback@shareproservices.com Contact Person: Mazrine Wadia

The Board of Directors of the Company accepts responsibility for all the information contained in this Corrigendum.

For and on behalf of the Board of Directors of Abbott India Limited

Sd/	Sd/-	Sd/-
Krupa Anandpara	**Vivek Mohan**	**Sudarshan Jain**
Company Secretary	**Managing Director**	**Whole-time Director**

Date: March 5, 2007
Place: Mumbai

Abbott
A Promise for Life

28 x 16